



\$~73

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 294/2026 & I.As. 7603-11/2026**

NOVO NORDISK A/S & ANR.

.....Plaintiffs

Through: Dr. Abhishek Manu Singhvi and Mr. Amit Sibal, Senior Advocates with Mr. Hemant Singh, Ms. Mamta Jha, Mr. Rishabh Paliwal, Mr. Shreyansh Gupta, Mr. Sanchit Sharma, Mr. Saksham Dhingra, Ms. Smriti Nair, Mr. Ankit Handa and Mr. Amit Bhandari, Advocates.

versus

DR REDDYS LABORATORIES LIMITEDDefendant

Through: Mr. Dayan Krishnan and Mr. J. Sai Deepak, Senior Advocates with Mr. Sidhant Goel, Mr. Mohit Goel, Mr. Aditya Goel, Mr. Deepankar Mishra and Mr. Kartikeya Tandon, Advocates.

**CORAM:
HON'BLE MS. JUSTICE JYOTI SINGH**

ORDER
23.03.2026

%

At joint request of learned Senior Counsels appearing for the Plaintiffs and Defendant, list this matter before the Bench of Hon'ble Mr. Justice Tushar Rao Gedela on 24.03.2026, subject to orders of Hon'ble the Judge-in-Charge (Original Side), as another identical matter being CS(COMM) 272/2026 is being heard by the said Bench.

JYOTI SINGH, J

MARCH 23, 2026/RW